

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2593/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Member, MACT, Nagaon.

Dated Guwahati, the 10 June, 2021

Sub:- **Station leave.**

Ref:- Your Letter No.MACT(N)/1144, dated 10.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 11.06.2021 till the morning of 14.06.2021, has been granted. Further, the District & Sessions Judge, Nagaon and in her absence, the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/2595-2594/A, dated 10.6.2021

Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court

JT.REGISTRAR (VIGILANCE)